

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO.3008**  
TO BE ANSWERED ON 05.12.2016

**CLAIMS OF GRAM SABHAS UNDER FRA**

3008. SHRI GODSE HEMANT TUKARAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of Gram Sabhas which have filed claims and received titles for Community Forest Resource (CFR) under Forest Rights Act (FRA), State/UT-wise;
- (b) the extent of forest area claimed as CFR by Gram Sabhas, State/UT-wise;
- (c) the extent of forest area recognized so far as CFR under FRA, State/UT-wise;
- (d) whether the information in respect of the cases where rights have been recognized is recorded/registered in the record of rights of both the Forest Department and the Revenue Department; and
- (e) if so, the details thereof and the corrective action taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANT SINGH BHABHOR)

- (a) to (e) As per the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Right) Act, 2006 and rules thereunder, responsibility for implementation of the act lies with the States/UTs. As per the information received from State Governments, a statement showing claims filed (individual and community) and titles distributed (individual and community) as well as extent of forest land for which titles distributed (in acres) State-wise as on 31.8.2016 is at Annexure. No segregated data for Community Forest Resource (CFR) is maintained by this Ministry.

## Annexure

Annexure refer to reply to part (a) to (e) of Lok Sabha Unstarred Question No.3008 for 05.12.2016 regarding Claims of Gram Sabhas under FRA asked by Sh. Godse Hemant Tukaram.

States	No. of Claims received upto 31.08.2016			No. of Titles Distributed upto 31.08.2016			Extent of Forest land for which titles distributed (in acres)
	Individual	Community	Total	Individual	Community	Total	
Andhra Pradesh	1,50,345	4,493	1,54,838	83,874	1,319	85,193	6,32,988.00
Assam	1,26,718	5,193	1,31,911	35,407	860	36,267	77,609.17
Bihar	8,022		8,022	222		222	*0.00
Chhattisgarh	8,60,364		8,60,364	3,47,789		3,47,789	7,41,318.22
Gujarat	1,82,869	7,229	1,90,098	73,163	3,875	77,038	11,97,702.00
Himachal Pradesh	5,409	283	5,692	238	108	346	0.35
Jharkhand	1,03,625	3,403	1,07,028	52,573	1,850	54,423	1,67,203.49
Karnataka	3,66,040	6,208	3,72,248	8,159	144	8,303	37,440.79
Kerala	36,140	1,395	37,535	24,599		24,599	33,018.12
Madhya Pradesh	5,74,795	42,156	6,16,951	2,06,960	27,252	2,34,212	21,10,991.87
Maharashtra	3,46,653	8,953	3,55,606	1,06,063	4,187	1,10,250	16,24,065.99
Odisha	6,17,049	13,403	6,30,452	3,86,588	5,384	3,91,972	9,22,663.35
Rajasthan	70,515	685	71,200	35,971		35,971	55,065.87
Tamil Nadu	18,420	3,361	21,781	3,723		3,723	*0.00
Telangana	2,11,973	3,769	2,15,742	99,486	761	1,00,247	20,92,418.42
Tripura	1,93,751	277	1,94,028	1,24,541	55	1,24,596	4,34,210.47
Uttar Pradesh	92,520	1,124	93,644	17,712	843	18,555	1,39,656.53
Uttarakhand	182		182			0	0.00
West Bengal	1,31,962	10,119	1,42,081	43,799	805	44,604	22,325.47
<b>TOTAL</b>	<b>40,97,352</b>	<b>1,12,051</b>	<b>42,09,403</b>	<b>16,50,867</b>	<b>47,443</b>	<b>16,98,310</b>	<b>1,02,88,678.11</b>

### No. of claims received, titles distributed and extent of land for which titles distributed

\*The information has not been furnished by State Govt.

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